

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 21.02.2024**

**Appeal No. 415 of 2023**

Mansi Share & Stock Advisors Pvt. Ltd. ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

Mr. Abishek Venkataraman with Ms. Sabeena Mahadik and  
Mr. Pankaj Uttaradhi, Advocates i/b. Vishesha Law Services for  
the Appellant.

Mr. Rudra Deosthali, Advocate i/b Parinam Law Associates for  
the Respondent.

**AND**  
**Appeal No. 582 of 2023**

Mansi Share & Stock Advisors Pvt. Ltd. ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

Mr. Abishek Venkataraman with Ms. Sabeena Mahadik and  
Mr. Pankaj Uttaradhi, Advocates i/b. Vishesha Law Services for  
the Appellant.

Mr. Rudra Deosthali, Advocate i/b Parinam Law Associates for  
the Respondent.

**ORDER:**

1. Adjourned due to non-availability of bench. List on April 29, 2024.

21.02.2024  
msb

Ms. Meera Swarup  
Technical Member